GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2565 ANSWERED ON 02/08/2022

DELAY IN RELEASING MGNREGS DUES

2565. DR. G. RANJITH REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the reasons behind delay in releasing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) dues to States in the current financial year;
- (b) the details of MGNREGS dues to be released to Telangana for the first quarter of 2022-23;
- (c) whether there are any dues yet to be released to the State in 2021-22;
- (d) if so, the details thereof and the reasons for delay in releasing the amount; and
- (e) the time by which the first quarter dues are likely to be released?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme.

(b) & (c): There was no pending liability for the wage component under Mahatma Gandhi NREGS for the State of Telangana as on 30.06.2022 in the financial year 2022-23.

In current financial year 2022-23, an amount of Rs. 674.31 crores has been released to the State of Telangana for material and administrative components, which includes the pending liability of the previous financial year 2021-22 under Mahatma Gandhi NREGS.

(d)&(e): Does not arise.
